

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

**FRIDAY, THE THIRTEENTH DAY OF DECEMBER
TWO THOUSAND AND TWENTY FOUR**

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO**

WRIT APPEAL NO: 1394 OF 2024

Writ Appeal under clause 15 of the Letters Patent preferred against the order dated 03-12-2024 passed in W.P No. 33868 of 2024 on the file of the High Court.

Between:

Sararapu Srisailam, S/o Late Sararapu Narasimha, aged 48 years, Occupation. Business/social worker, R/ o H.No.2-4-662 J/28, Ramgopalpetm, Nallagutta, Secunderabad, Telangana State - 500003.

...APPELLANT

AND

1. The Union of India, Rep by its Secretary Ministry of Information and Broadcasting Office at Shastri Bhawan New Delhi10001
2. Central Board of Film Certification, Having its head office at Films Division Complex Phase-I Building 9th Floor Dr G Deshmukh Marg Mumbai 400 026 Maharashtra Rep By its Chairman
3. The Regional Office at Hyderabad,, Central Board of Film Certification Rep. by Ms Shifali Kumar Regional Officer Office at Room No.206 CGO Towers Kavadiguda, Secunderabad 500 080
4. The Public Exhibition Committee (All Languages), Central Board of Film Certification, 2nd floor, CGO Towers, Kavadiguda, Secunderabad, Hyderabad, Telangana - 500 08
5. The Mythri Movie Makers,(PRODUCERS), Sushrutha, 330/1,Road no. 25, Jubilee Hills, Hyderabad-500033.
6. The Sukumar's Writings Corporate, (DIRECTOR), H.No.8-3-976/17/17A, F 503, Srisaraswathi Nilayam Sri Nagar Colony, Hyderabad

...RESPONDENTS

IA NO: 1 OF 2024

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the order dated 03-12-2024 passed in W.P.No.33868 of 2024 in the interest of justice

Counsel for the Appellant: SRI D. PRADEEP KUMAR FOR Ms. D SUGUNA

**Counsel for the Respondent Nos.1 to 4: SRI GADI PRAVEEN KUMAR Dy.
SOLICITOR GEN. OF INDIA**

Counsel for the Respondent Nos.5&6: SRI K. SIDDHARTH RAO

The Court made the following: JUDGMENT

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J.SREENIVAS RAO

WRIT APPEAL No.1394 of 2024

JUDGMENT: *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. D.Pradeep Kumar, learned counsel representing
Ms. D.Suguna, learned counsel for the appellant.

Mr. Gadi Praveen Kumar, learned Deputy Solicitor
General of India for the respondents No.1 to 4.

Mr. K.Siddharth Rao, learned counsel for the
respondents No.5 and 6.

2. This intra court appeal is filed against the order
dated 03.12.2024 passed by the learned Single Judge in
W.P.No.33868 of 2024 by which the writ petition preferred
by the appellant has been dismissed.

3. Learned counsel for the appellant, after arguing the
matter to some extent, seeks leave of this Court to
withdraw the writ appeal with the liberty to seek review of

the order dated 03.12.2024 passed by the learned Single Judge in W.P.No.33868 of 2024 on the ground of subsequent events.

4. In view of the aforesaid submission, the writ appeal is dismissed as withdrawn in terms of the liberty as prayed for. There shall be no order as to costs.

Miscellaneous applications pending, if any, shall stand closed.

**SD/- B. SATYAVATHI
DEPUTY REGISTRAR**

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SECTION OFFICER

To,

1. One CC to MS. D SUGUNA Advocate [OPUC]
2. One CC to SRI K. SIDDHARTH RAO Advocate [OPUC]
3. One CC to SRI. GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA [OPUC]
4. Two CD Copies

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HIGH COURT

DATED:13/12/2024



JUDGMENT

WA.No.1394 of 2024

DISMISSING THE WRIT APPEAL
AS WITHDRAWN
WITHOUT COSTS

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28/12/24
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